

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 149-150 of 2020**

**IN THE MATTER OF:**

**Exxaro Tiles Pvt. Ltd.**

**...Appellant**

**Versus**

**Arvind Gaudana, Resolution Professional of  
Regent Granito (India) Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant : Mr. Jasdeep Singh Dhillon and Ms. Shilpi  
Chowdhary, Advocates**

**For Respondent : Mr. Sanjeev Singh and Ms. Amisha Agarwal,  
Advocate for R-3 (Hero Fincorp Ltd.)  
Ms. Aastha Mehta and Ms. Vishakha, Advocates for  
R-1  
Mr. Sumant Batra, Ms. Babita Yadav and Ms. Aparna  
Trivedi, Advocates for R-4 (Sonata)  
Mr. Avrojyoti Chatterjee, Mr. Rajiv S. Roy and Mr.  
Udayan Agarwal, Advocates for R2**

**With**

**Company Appeal (AT) (Insolvency) No. 169 of 2020**

**IN THE MATTER OF:**

**Shaileshbhai Maganbhai Patel**

**...Appellant**

**Versus**

**Arvind Gaudana, Resolution Professional of  
Regent Granito (India) Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant : Mr. Vivek Sibal and Mr. Sushant Tomar, Advocates**

**For Respondent : Mr. Sanjeev Singh and Ms. Amisha Agarwal,  
Advocate for R-3 (Hero Fincorp Ltd.)  
Ms. Aastha Mehta and Ms. Vishakha, Advocates for  
R-1  
Mr. Sumant Batra, Ms. Babita Yadav and Ms. Aparna**

**Trivedi, Advocates for R-4 (Sonata)  
Mr. Avrojyoti Chatterjee, Mr. Rajiv S. Roy and Mr.  
Udayan Agarwal, Advocates for R2**

**ORDER**

**04.03.2020** Learned Counsel for the Appellant and Respondent No.4 have concluded their arguments. However, due to paucity of time the other Respondents could not make the submissions.

Interim order will continue till next date of hearing.

Let the matter be fixed on **18<sup>th</sup> March, 2020** on top of the list.

[Justice Jarat Kumar Jain]  
Member (Judicial)

[Dr. Ashok Kumar Mishra]  
Member (Technical)

*pks/kam*